



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5747/2018	SADHANI LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MS S CHAKRABORTY	SC, ELEM. EDU GA, ASSAM
2	WP(C)/7157/2019	M/S. COASTAL PROJECTS LTD. Versus UNION OF INDIA AND 3 ORS.	MR A KALITA MR. R K BHATRA MR B CHOUDHURY MS R GANGAWAT MS M N KONYAK	ASSTT.S.G.I.
3	WP(C)/2172/2021	GOPAL SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
4	WP(C)/2660/2021	ABDUL MALEK Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MD H R AHMED (r-7)
5	WP(C)/4868/2021	SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, EDU
6	WP(C)/6050/2022	MIZANUR AHMED AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN (R5) GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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15)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
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18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022
20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022
22)	MR D K MISHRA	05-12-2022	To	05-12-2022



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2297/2021	MAFIJAN BIBI Versus THE STATE OF ASSAM AND 10 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. D SARMA (R-9) MR. ABU JAHID (R-9) SC, SSA
2	WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC
3	Crl.Pet./3/2022	BIDYA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR DEBA SARMAH MS N SHYAM	PP, ASSAM
4	Crl.Pet./151/2022	AJAY SARAWAGI Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR	PP, ASSAM
5	WP(C)/6517/2022	SIEMNGUL HMAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE

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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./81/2021	PRABHAT SARKAR Versus THE STATE OF ASSAM AND ANR	MR. M DASGUPTA MD S ALI	PP, ASSAM
2	Crl.Pet./157/2022	BIPUL HAZARIKA @ BIPUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR	PP, ASSAM
3	Crl.Pet./223/2022	DR. MANIK HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI	PP, ASSAM
4	Crl.Rev.P./410/2022	GAURANGA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
5	WP(C)/4472/2022	MD. SOFIQUL ISLAM Versus THE UNION OF INDIA AND 10 ORS	MR. A K DAS MR. M J GOGOI N. SARMA	GA, ASSAM SC, NHAI MR. A K DUTTA ASSTT.S.G.I. SC, REVENUE

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